

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**CP No. 646/2015**

**SECTION OF THE COMPANIES ACT: 391 & 394**

**In the matter of:**

**M/s. RRB Master Holdings Ltd. & Ors.**

**..... Petitioner**

**Order deliver on 01.08.2017**

**Coram: Shiv Ram Bairwa, Registrar**

For the Petitioner (s) : Shri Sandeep Bhuraria, Advocate  
Shri Dinesh Kapoor, Advocate

For Regional Director : Shri Manish Raj, Company Prosecutor

For official Liquidator : None Appeared

**ORDER**

Advocate for the petitioner has filed two sets of the petition on 11.7.2017.

OL has filed its report on 17.7.2017.

The representative of RD has filed two copies of RD report and submitted that the original report has already been filed before Hon'ble High Court of Delhi.

The petitioner has filed reply to RD report on 31.7.2017 with copy to representative of RD.

List the matter before the Hon'ble Principal Bench on 28.08.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**